

IN THE SUPREME COURT OF INDIA

NOTICE

TAKE NOTICE THAT DUE TO NON-AVAILABILITY OF HON'BLE MR. JUSTICE S.A. BOBDE ON TUESDAY THE 03RD OCTOBER, 2017, SITTING OF COURT NO. 7 COMPRISING OF HON'BLE MR. JUSTICE S.A. BOBDE AND HON'BLE MR. JUSTICE L. NAGESWARA RAO STANDS CANCELLED AND THE MATTERS LISTED IN THIS COURT IN THE FINAL CAUSE LIST AND SUPPLEMENTARY LIST STAND ADJOURNED AND WILL NOW BE TAKEN UP ON 05TH OCTOBER, 2017 (THURSDAY) BY THE BENCH PRESIDED OVER BY HON'BLE MR. JUSTICE S.A. BOBDE.

TAKE FURTHER NOTICE THAT HON'BLE MR. JUSTICE L. NAGESWARA RAO WILL TAKE IN-CHAMBER MATTERS ON TUESDAY THE 03RD OCTOBER, 2017 IN COURT NO. 7 AT 12 NOON AS PER LIST TO BE ISSUED SEPARATELY.

DATED THIS THE 02ND OCTOBER, 2017

ADDITIONAL REGISTRAR (DEU)